Annexure-3

Name of the corporate debtor: KRITI PRAKASHAN PRIVATE LIMITED; Date of commencement of CIRP: 13-06-2022; List of creditors as on: 26.02.2025

	List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl. Name of creditor		Details of claim received		Details of claim admitted						Amount	Amount of any		Amount of claim	Remarks,
N	o	Date of	Amount claimed	Amount of claim		Amount covered by	Amount	Whether	% voting		mutual dues,	claim not	under	if any
		receipt		admitted	of claim	security interest	covered by	related	share in	continge	that may be	admitted	verification	
							guarantee	party?	CoC	nt claim	set-off			
1	HDFC BANK LTD.	30.06.2022	12,93,90,656.06	12,93,90,656.06	Secured	Hypothecation of :		No	100	Nil	Nil	Nil	Nil	
		21.02.2025			Financial	All the stock-in-trade both present and future,								
					Creditors	consisting of raw materials, finished goods, goods								
						in the process of manufacturing, and any other								
						goods, movable assets, or merchandise								
						whatsoever now or at any time hereafter								
						belonging to the Security Provider or at its								
						disposal and now or now or at any time and from								
						time to time hereafter stored or to be stored or								
						brought into or upon or in the course of transit to								
						the factory or premises of the Security Provider or								
						at any other place whatsoever in possession of								
						the Security Provider or occupation or all any								
						other premises or place.All the Book Debts,								
						amounts outstanding, monies receivable, claims,								
						and bills that are now due and owing or which								
						may at any time hereafter during the continuance								
						of this security become due and owing to the								
						Security Provider in the course of its business by								
						any person, firm, company or body corporate or								
						by a government department or office or any								
						municipal or local or public or semi-government								
						body or authority or anybody Corporate or								
1	1	1				undertaking.All the plant and machinery both		1				1		
1	1	1				present and future consisting of all being movable		1				1		
						properties, now stored at or being stored or								
1	1	1				which may hereafter be brought into or stored at		1				1		
1	1	1				or at present stalled at plants of company and		1				1		
						or at present staned at plants of company and								
1 -	1		12.93.90.656.06	12.93.90.656.06		<u> </u>								

